

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR
MEGAA BAKERS PRIVATE LIMITED OPERATING IN MANUFACTURING OF BAKERY
PRODUCTS AT VILLAGE TAHLI WAL, DISTRICT UNA (HP), INDIA**

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with CIN/ PAN.	Megaa Bakers Private Limited CIN:- U15410HP2005PTC029044 PAN:- AAFCM2561C
2.	Address of the registered office	Village Tahlawal, District Una (HP), India
3.	URL of website	Nil
4.	Details of place where majority of fixed assets are located	The entire Plant & Machinery has been sold. The Land & Building situated at Plot No. 02, Industrial Area, Village Tahlawal, District Una (HP), India
5.	Installed capacity of main products/ services	Nil
6.	Quantity and value of main products/ services sold in last financial year	Production closed since February, 2016 and the entire Plant & Machinery has been sold in 2019.
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Can be sought by sending a request to Resolution Professional at irpmegabakers@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be sought by sending a request to Resolution Professional at irpmegabakers@gmail.com
10.	Last date for receipt of expression of interest	10.02.2023
11.	Date of issue of provisional list of prospective resolution applicants	15.02.2023
12.	Last date for submission of objections to provisional list	02.03.2023
13.	Process email id to submit EOI	irpmegabakers@gmail.com



Vijay Kishore Saxena

Reg. No. IBBI/IPA-001/IP-P01766/2019-2020/12708

AFA Valid till 24.11.2023

3rd Floor ,100 Kailash Hills, East of Kailash, New Delhi, 110065

For Megaa Bakers Private Limited

Date: - 26.01.2023

Place: - New Delhi

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MANUFACTURING OF BAKERY PRODUCTS AT VILLAGE
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(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

Name of the corporate debtor along with CIN / PAN	Megaa Bakers Private Limited CIN : - U15410HP2005PTC029044 PAN : - AAFCM2561C
Address of the registered office	Village Tahlwal, District Una (HP), India
URL of website	Nil
Details of place where majority of fixed assets are located	The entire Plant & Machinery has been sold. The Land & Building situated at Plot No. 02, Industrial Area, Village Tahlwal, District Una (HP), India
Installed capacity of main products/services	Nil
Quantity and value of main products/ services sold in last financial year	Production closed since February, 2018 and the entire Plant & Machinery has been sold in 2019.
Number of employees/workmen	Nil
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 New Delhi, 110085.
For Megaa Bakers Private Limited

Place : New Delhi
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